

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 543 of 2019

IN THE MATTER OF:

Naik Environmental Engineers Pvt. Ltd.

...Appellant

Versus

Lucina Land Development Ltd.

...Respondent

Present:

For Appellant: Mr. Jay Savla, Sr. Advocate with Mr. Prabhat Kr. Chaurasia, Advocate

For Respondent: Mr. Sumesh Dhawan, Ms. Vatsala Kak and Ms. Geetika Sharma, Advocates

ORDER

09.09.2019: Due to paucity of time this matter could not be taken up. Post this appeal 'for admission (after notice)' on **16th October, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/sk